1	2	3	4	5	6
22.	Mysore	41.84	20.91		20.91
23.	Raichur	33. 77	16.88		16.88
24.	Shimoga	41.84	20.91	30.64	51 . 55
25.	Tumkur	41.84	20.91	25 . 53	46.44
26.	Udupi	33. 77	16.90	29.49	46.39
27.	Uttar Kannada	47.72	23.86		23.86
28.	Chikkaballapura	41.84	20.92		20.92
29.	Ramnagar	33. 77	16.88		16.88
	TOTAL	1106.25	553.12	245.07	798.19

Complaints against PMGSY scheme in Uttar Pradesh

†574. SHRI BRIJLAL KHABRI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether complaints have been received regarding violation of quality norms of roads and use of substandard material for roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Uttar Pradesh;
 - (b) if so, the details thereof, district-wise and the action taken thereon; and
 - (c) the corrective steps taken to check such irregularities in future?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Yes, Sir.

- (b) During the year 2007-08, 2008-09 and 2009-10 (upto January, 2010) 25 specific complaints for use of poor quality material and violation of the quality norms in construction of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Uttar Pradesh have been received. Out of these, 11 nos. complaints have been sent to the State Government for enquiry and appropriate action as per programme guidelines. Independent National Quality Monitors were deputed for enquiry of 14 nos. of complaints. As irregularities were noticed by NQMs on enquiry of 7 nos. complaints, their reports have been sent to the State Government for rectification and appropriate action. The district-wise details have been given in Statement (See below).
- (c) More intense and rigorous monitoring at all levels is being carried out to ensure quality of roads taken up under PMGSY. If any work is reported as 'unsatisfactory' by NQMs on inspection, then the States are required to rectify the work and furnish Action Taken Reports (ATRs). Close monitoring of submission of ATRs is carried out by the Ministry.

[†]Original notice of the question was received in Hindi.

Statement

Details of Complaint

SI. No.	Districts	No. of Complaints	No. of Complaints sent to the State	No. of Complaints for which NQMs
		received	Government for	were deputed
			enquiry and necessary	
1.	Pratapgarh	3	1	2
2.	Mathura	4	3	1
3.	Pilibhit	1		1
4.	Jalaun	1		1
5.	G.B. Nagar	2	1	1
6.	Firozabad	1	1	0
7.	Bulandshahr	1	1	0
8.	Fathehpur	1		1
9.	Mirzapur	1		1
10.	Rae-Bareilly	2		2
11.	Moradabad	1		1
12.	Lakhimpur Khiri	2		2
13.	Beharaich	1	1	0
14.	Badhoi	1		1
15.	Maharajganj	ī	1	0
16.	Muzaffarnagar	Ĭ	1	0
17.	Sitapur	ĺ	1	0
	TOTAL	25	11	14

PMGSY in Gujarat

 $575.\,\mathrm{SHRI}\,\,\mathrm{VIJAYKUMAR}\,\,\mathrm{RUPANI}\colon\mathrm{Will}$ the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that State Government of Gujarat's proposal for upgradation of rural roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) has been pending for long;
 - (b) when does the Central Government intends to approve this proposal;